

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Docket No. 109/GT/2012

Date: 09.09.2013

**To,
Deputy Chief Engineer (Commercial),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road,
Kolkatta-700054**

Sir,

Subject: Docket No. 109/GT/2012: Determination of tariff for Koderma Thermal Power Station Units 1&2 (2x500 MW) for the tariff period 2009-14.

Ref: This office letter dated 29.5.2013 in Docket No. 109/GT/2012

With reference to our letter dated 29.5.2013. You were called up to file additional submissions latest by 13.6.2013. It is noticed that no compliance has been made by you in respect of the said letter. In view of this, i am directed to inform you that time for filing the additional information is granted upto 19.9.2013 as a last chance. The information sought for by our letter 29.5.2013 shall be filed by 19.9.2013 with copy to the respondents, failing which matter will be placed before the Commission for orders.

Yours faithfully,

Sd/-
B. Sreekumar
Deputy Chief (Law)